

**GOVERNMENT OF INDIA
ENVIRONMENT AND FORESTS
LOK SABHA**

UNSTARRED QUESTION NO:2742
ANSWERED ON:11.12.2006
CONVERSION OF FOREST INTO REVENUE LAND
Bhakta Shri Manoranjan

Will the Minister of ENVIRONMENT AND FORESTS be pleased to state:

- (a) whether the Government has appealed to the Hon`ble Supreme Court to grant permission for converting forest land into revenue land for the resettlement of Tsunami victims in Andaman and Nicobar Islands;
- (b) if so, the reaction of the Hon`ble Supreme Court in this regard;
- (c) whether due to non-availability of revenue land in the islands, people have been displaced for want of housing sites; and
- (d) if so, the remedial measures the Government has taken/proposes to take to rehabilitate the Tsunami victims rendered homeless?

Answer

MINISTER OF STATE IN THE MINISTRY OF ENVIRONMENT AND FORESTS (SHRI NAMO NARAIN MEENA)

- (a) No, Sir. The Central Government has not filed any such appeal before the Hon`ble Supreme Court.
- (b) Does not arise.
- (c) No such report has been received by the Government.
- (d) A committee has been constituted to identify issues to the brought to the notice of the Hon`ble Supreme Court to look into the post-tsunami and earthquake impact on the population in the islands.